

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/2486/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. R. A. Rahman,
Principal Judge,
Family Court-II, Kamrup(M), Guwahati.

Dated Guwahati, the 27th May, 2021

Sub:- **Home Quarantine.**

Ref:- Your Letter No.FCK.5/12/PJ/142/21 dated 19.05.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for home quarantine from 19.05.2021, has been approved.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-90/1996/2487/A, dated 27.5.2021

Copy to:

1. The Project Manager, Gauhati High Court


REGISTRAR (VIGILANCE)